

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3626
ANSWERED ON:19.03.2013
FALSE BILLING
Vijayan Shri A.K.S.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has taken note of the large number of cases relating to false billing and other anti-consumer practices by company outlets and authorised maintenance centres reported in the country during the last three years and the current year; and
- (b) if so, the details thereof and the remedial measures taken in this regard, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) & (b) : No such specific complaint has come to the notice of Government in the Department of Consumer Affairs.